

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**PETITION NUMBER** : CP(CAA)/2(CHE)/2024  
**APPLICATION NUMBER** : CA(CAA)/52(CHE)/2023  
**NAME OF THE PETITIONER** : Rite Steel Industries Pvt Ltd &  
Sumangala Steel Pvt Ltd  
**NAME OF THE RESPONDENT(S)** :  
**UNDER SECTION** : Sec 230-232 of CA, 2013  
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**ORDER**

Ld. CA Mr. Pankaj Mehta for the Petitioner. Ld. Counsel Ms. Nandini Agarwal for RD. Ld. Counsel Mr. Raj Jhabakh for Income Tax Department. Mr. B. Palani and Ms. Sri Kumari for OL.

In this case, all the reports have been received.

**Reserve for Orders.**

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

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